



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,11th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:00 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL SIT AT 10:00 AM

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
13	WA/283/2021 CAVT. NO.06932/021, FIXED	M/S NAAGAAMII INFRATECH PVT. LTD., Versus JOINT VENTURE CONSTRUCTION AND 7 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	S BORGHAIN MR BAPLU CHAKMA GA, NAGALAND FOR CAVEATOR
14	WA/285/2021 CAVT. NO.06932/021, FIXED	M/S NAAGAAMII INFRATECH PVT LTD Versus JOINT VENTURE CONSTRUCTION AND 7 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	MR S BORGHAIN MR BAPLU CHAKMA GA, NAGALAND FOR CAVEATOR
15	WA/299/2021 FIXED	TECHI TOTU TARA Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	MR D MAZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS GA, AP
	WITH I.A.(Civil)/1871/2021 in WA/299/2021	TECHI TOTU TARA Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	MR D MAZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	GA, AP
ORDERS				
16	I.A.(Civil)/1700/2020 FIXED in WA/5078/2020	THE STATE OF MIZORAM AND 3 ORS. Versus SH. LALRINMAWIA AND 2 ORS.	MS B ZODINLIANI MR. S SAIKIA MR. N SARKAR S BORGHAIN MR BAPLU CHAKMA MR. T PONGENER	

WITH
WA/5078/2020
(Filing Number)

THE STATE OF MIZORAM AND 3 ORS
Versus
SH. LALRINMAWIA AND 2 ORS (B)

WITH
I.A.(Civil)/7727/2020
(Filing Number)

THE STATE OF MIZORAM AND 3 ORS
Versus
SH. LALRINMAWIA AND 2 ORS (B)

HEARING

17 WA/149/2018
CAVT. NO.0356/2018
FIXED

INDIAN OIL CORPORATION LTD. AND
ANR
Versus
SMT NIBEDITA ROY AND 2 ORS

MR P BHARADWAJ
MR. M K CHOUDHURY
MR. A BARKATAKI
MR. N BARUAH
MR. M SARMA

MR. R P KAKOTI(R 1)
MR. U K NAIR (R-1)
MR D K MISHRA
MR. A K DUTTA
MR. B PRASAD
MR H DAS
MR. B PURKAYASTHA
MR. M P SARMA (R-1)
MR. A BORO (R-1)
MR A CHAKRABORTY (R-1)
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021
19)	MR. M SARANIA	11-11-2021	To	12-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 02:00 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
38	Arb.P./2/2020 FIXED	KONGKAN DUTTA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MRS. S ROY	SC, GMC
39	Arb.P./27/2021 FIXED	MAYASHEEL RETAIL INDIA LIMITED Versus ARIJIT DEY	MR. P M TALUKDAR MR. R BAISHYA MS. S YASMIN	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA
ORDERS				
40	Arb.P./6/2020 FIXED	OIL INDIA LTD. Versus M/S. NORTH EAST DRILLING AND WORKOVER SERVICES CO. PVT. LTD.	MR. A SARMA MS. E SHITIRI MR. K KALITA MR. S CHOWDHURY	
HEARING				
41	Crl.Pet./227/2013 FIXED	RANJIT SAIKIA Versus THE STATE OF ASSAM AND ANR	MR.R SARMA MR.P P BARUAH MR.P K R CHOUDHURY MR.M K DUTTA	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR PP, ASSAM
42	Crl.Pet./444/2013 FIXED	SANTOSH CHOUDHURY Versus DEEPAK KUMAR RAJAK	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.M HAQUE MR.M K SAH MS.B BHUYAN MD.GIASH UDDIN
43	Crl.Pet./844/2013 FIXED	DIBENDU JYOTI KAR Versus THE STATE OF ASSAM and ANR	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.B DEKA MRS BORGHAIN PP, ASSAM

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19)	MR. M SARANIA	11-11-2021	To	12-11-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
16	PIL/24/2021 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS	MS. N MODI MR R YASIN SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/1294/2021 in PIL/24/2021	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS.	MS. N MODI SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/1894/2021 in PIL/24/2021	THE SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS. Versus ALL ASSAM TRANSGENDER ASSOCIATION A	MS. M BHATTACHARJEE	MS. N MODI SWATI. B. BARUAH (TG)
17	Cont.Cas(C)/420/2021	ALL ASSAM TRANSGENDER ASSOCIATION Versus MUKESH C SAHU, IAS AND 7 ORS.	MS. N MODI SWATI. B. BARUAH (TG) MS D K DOLEY	
18	PIL/40/2021 FIXED	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR. D KONWAR	GA, ASSAM MR. V RAJKHOWA MR D GOGOI ASSTT.S.G.I. SC, FOREST SC, PCB SR. SC, APGCL SC, GMC

WITH
I.A.(Civil)/1169/2021
in PIL/40/2021

PRADIP BARUAH
Versus
UNION OF INDIA AND 9 ORS.

MR. P N CHOUDHURY
MRS. H SARMAH

GA, ASSAM
ASSTT.S.G.I.
SC, GMC
SR. SC, APGCL
SC, PCB
SC, FOREST

19 **WITH**
PIL(Suo Moto)/3/2017

X X X X
Versus
IN RE- STATE OF ASSAM and 10 ORS.

MR.S S DEY
SC, GHC

MR K P PATHAK
MR. R K D CHOUDHURY
GA, ASSAM
GA, ASSAM
MR. T C CHUTIA (R-1 TO 4)
FOREST DEPTT.
MR H K DAS
MR. D SAIKIA
MS. M BHATTACHARYYA
(R-5 to 8)
SC, GHC
SC, GMC
SC, FOREST
SC, REVENUE

HEARING

20 WP(C)/4368/2014
WITH LCR, FIXED

KONTO WARISA and ANR
Versus
THE UNION OF INDIA AND 5 ORS

MR.D C K HAZARIKA
MS.I DEKA
MS.P DEVI

MR. S C KEYAL
(ASSTT.S.G.I.)
GA, ASSAM
MS. B SARMA
SC, HEALTH
ASSTT.S.G.I.

21 WA/240/2019
WITH OFFICE NOTE, FIXED

SRI DIPANKAR LAHKAR
Versus
THE STATE OF ASSAM AND 6 ORS

MR. I H LASKAR
MR. P K DEKA
MD. S ALOM
MR. M S ALAM

MR. M A I HUSSAIN
MR. A B BHUYAN
MR. N NATH
MR. N HAQUE
MR. N UPADHAYAY
MR. S R BARBHUIYA (R-5
AND 7)
MD. S ALOM
MR M HUSSAIN
MR. K K PARASAR
SC, IRRIGATION
MR. A R BORBHUYAN (R-6)

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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SUPPLEMENTARY CAUSELIST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
25	WP(C)/1234/2020	MOHAMED MUSTAFA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS T PARASHAR	GA, ASSAM MR. P N GOSWAMI, STATE COUNSEL
26	Review.Pet./134/2019 WITH WP(C) 7665/2018 (D/O) CAVT. NO. 0702/2019	THE STATE OF ASSAM AND 2 ORS. Versus MD. KASAIM	MR. D MOZUMDER MR. S BISWAS	MR. D DAS SR. ADV MR. H NATH MR H K NATH MR R SHARMA FOR CAVEATOR
27	Review.Pet./135/2019 WITH WP(C) 7669/2018 (D/O) CAVT. NO. 0702/2019	THE STATE OF ASSAM AND 2 ORS. Versus M/S OASIS ENTERPRISES	MR. D MOZUMDER MR. S BISWAS	MR. D DAS SR. ADV MR. H NATH MR H K NATH MR R SHARMA FOR CAVEATOR
28	Review.Pet./136/2019 WITH WP(C) 7676/2018 (D/O) CAVT. NO. 0702/2019	THE STATE OF ASSAM AND 2 ORS. Versus MOHAMMED MUSTAFA	MR. D MOZUMDER MR. S BISWAS	MR. D DAS SR. ADV MR. H NATH R SARMAH MR H K NATH MR R SHARMA FOR CAVEATOR
29	Review.Pet./137/2019 WITH WP(C) 7664/2018 (D/O) CAVT. NO. 0702/2019	THE STATE OF ASSAM AND 2 ORS. Versus SANJIV KR. ROY	MR. D MOZUMDER MR. S BISWAS	MR. D DAS SR. ADV MR. H NATH MR H K NATH MR R SHARMA FOR CAVEATOR

30	WITH Review.Pet./138/2019 WITH WP(C) 8067/2018 (D/O) CAVT. NO. 0702/2019	THE STATE OF ASSAM AND 2 ORS. Versus SRI RANJIT KAUSHIK	MR. D MOZUMDER MR. S BISWAS	MR. H NATH MR. P P DUTTA MR. A BORUA MR R SHARMA MR T GOGOI FOR CAVEATOR
31	WITH Review.Pet./139/2019 WITH WP(C) 7675/2018 (D/O) CAVT. NO. 0702/2019	THE STATE OF ASSAM AND 2 ORS. Versus SRI KISHOR SINGH	MR. D MOZUMDER MR. S BISWAS	MR. H NATH MR R SHARMA FOR CAVEATOR
32	WITH Review.Pet./140/2019 WITH WP(C) 7668/2018 (D/O) CAVT. NO. 0702/2019	THE STATE OF ASSAM AND 2 ORS. Versus MD. YASIN	MR. D MOZUMDER MR. S BISWAS MS P CHOUDHURY	MR. H NATH MR R SHARMA FOR CAVEATOR
33	WITH WP(C)/1235/2020	M/S. OASIS ENTERPRISES Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS T PARASHAR	GA, ASSAM
34	WITH WP(C)/1236/2020	MD. YASIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR	GA, ASSAM
35	WP(C)/5865/2021 FIXED	RITU KUMAR DAS Versus UNIVERSITY GRANTS COMMISSION AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS MR N K DEV NATH	ASSTT.S.G.I. SC, U G C SC, PWD SC. EDU.
36	WP(C)/5867/2021 FIXED	SARESWAR MEEN SAMABAY SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAIN MS A DEVI MR R SINGH	GA, ASSAM
37	WITH WP(C)/5860/2021	ANOWARA BIBI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A ISLAM MR. A ISLAM MR J I MONDAL	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
38	WITH WP(C)/5877/2021	KASHEMA BIBI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A ISLAM MR. A ISLAM MR J I MONDAL	GA, ASSAM
39	WITH WP(C)/5888/2021	UPJAN BEWA @ RUPJAN BEWA Versus THE STATE OF ASSAM AND 2 ORS	MR. M A ISLAM MR. A ISLAM MR J I MONDAL	GA, ASSAM
40	WITH WP(C)/5896/2021	UMMOR ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A ISLAM MR J I MONDAL	GA, ASSAM
41	WP(C)/5868/2021 BY SLIP	ROFIQ UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. M A ISLAM MR. A ISLAM MR J I MONDAL	GA, ASSAM
<u>ORDERS</u>				
42	I.A.(Civil)/1798/2019 FIXED in LA.App./4596/2018 WITH LA.App./4596/2018 (Filing Number)	UNION OF INDIA Versus NAKIRUDDIN AND ANR UNION OF INDIA Versus NAKIRUDDIN AND ANR	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K A MAZUMDER MR. A MALIK

43 Review.Pet./98/2021
B/O, WITH WP(C)/2834/2021
(D/O)

ASAR UDDIN
Versus
MD. JALAL UDDIN @ JALOK AND 4 ORS.

ALHAJJ I UDDIN
MRS. R MOMTAZ
MR. A H M R CHOUDHURY

GA, ASSAM

HEARING

44 Review.Pet./85/2017
WITH WP(C) 2202/2015 (D/O)

AFJAL HUSSAIN MAZUMDER and 3 ORS
Versus
THE UNION OF INDIA and 6 ORS

MR.H R A CHOUDHURY
MR.F U BORBHUIYA
MS.S DAS

C.G.C.
MRS.R DEVI
ASSTT.S.G.I.

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,11th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

69	AB/3414/2021 FIXED	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS. B MAHANTA	PP, ASSAM
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HEARING

70	Crl.Pet./1418/2019 FIXED	GHAN SHYAM DAS Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
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8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021

13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021
19)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,11th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
8	WP(C)/5906/2021 BY SLIP	SMTI. VELENTINA AHMED Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	SC, SEC. EDU.
9	WP(C)/5934/2021 BY SLIP	DHRUBA NATH Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M MAHANTA MR D C NATH	SC, SEC. EDU.
10	WP(C)/5953/2021 B/O	PARAG KHANIKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, SEC. EDU.
ORDERS				
11	I.A.(Civil)/1895/2021 (CONNECTED WITH ITEM NO. 1 IN DAILY CAUSE LIST), B/O in WP(C)/7942/2019	D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS	

LEAVE NOTE OF ADVOCATES FOR 11/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
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13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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19)	MR. M SARANIA	11-11-2021	To	12-11-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
83	AB/3713/2021 (CONNECTED WITH ITEM NO. 35 IN THE DAILY CAUSE LIST), B/O	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. A A R KARIM MS. R R BORAH	PP, ASSAM
BAIL HEARING (BA)				
84	Bail Appln./2717/2021 FIXED	KALE SINGH @ KALE SINGH DIGWA AND ANR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR S AHMED MR. T DEURI MR M CHETIA MR A RASHID MR. K ISLAM MS T WAPANGLA MR N AHMED	PP, ASSAM
BAIL HEARING				
85	AB/3667/2021 CONNECTED WITH ITEM NO 42 IN THE DAILY CAUSELIST	SARKAR MOHAMMAD PEARE Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
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18)	MR. D K SHARMA	11-11-2021	To	21-11-2021
19)	MR. M SARANIA	11-11-2021	To	12-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
57	W.P.(Crl.)/15/2021 AT 10:30 AM	MISS REJINA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	GA, ASSAM ASSTT.S.G.I. SC, NCB
MOTION (BA)				
58	Bail Appln./3169/2021 B/O	AINAL ALI Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021

14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
18)	MR. D K SHARMA	11-11-2021	To	21-11-2021
19)	MR. M SARANIA	11-11-2021	To	12-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
15	WP(C)/2857/2020 BY SLIP	RUYAL SAIKIA AND ANR Versus THE STATE OF ASSAM AND 136 ORS	MR N DUTTA MR. N SARKAR MS S SARMA HAZARIKA	GA, ASSAM
	WITH			
16	WP(C)/2632/2020	HEMANTA KR. PATGIRI AND 9 ORS. Versus THE STATE OF ASSAM AND 136 ORS.	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM
	WITH			
17	WP(C)/2765/2020	GIASUDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. C CHOWDHURY MRS. A GAYAN MR I AHMED MD M RAHMAN MR B DEKA	GA, ASSAM
	WITH			
18	WP(C)/2913/2020	HOREN CHANDRA BORA AND 9 ORS Versus THE STATE OF ASSAM AND 136 ORS	MR. A GOYAL MR. J P MORE MR A CHOUDHURY	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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6)	MR. A K RAY	01-11-2021	To	15-11-2021
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18)	MR. D K SHARMA	11-11-2021	To	21-11-2021
19)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
5	Crl.Rev.P./260/2018 FIXED	NABAB ALI SK. AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
ORDERS				
6	I.A.(Civil)/758/2019 B/O in MACApp./1918/2019	SMTI MINA HAZARIKA Versus SRI GAHIN HAZARIKA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS S SENGUPTA	MR. A J SAIKIA (R5) MR. P M TALUKDAR MR. R BAISHYA MR. U K DUTTA (R5) MR. B KAKATI MS B KASSHYAP (R5) MS A PARVEEN
	WITH MACApp./1918/2019 (Filing Number)	SMTI MINA HAZARIKA Versus SRI GAHIN HAZARIKA AND 5 ORS		
7	I.A.(Civil)/764/2019 B/O in MACApp./1921/2019	SRI NRIPEN HAZARIKA Versus SRI GAHIN HAZARIKA AND 5 ORS	MR. S C BISWAS MS J BORAH SUSHMITA SENGUPTA MR. P S BISWAS MS A BORAH	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. P M TALUKDAR MR. R BAISHYA MS M BORCHETIYA MS A PARVEEN MS G M BORA
	WITH MACApp./1921/2019 (Filing Number)	SRI NRIPEN HAZARIKA Versus SRI GAHIN HAZARIKA AND 5 ORS		
HEARING				
8	MACApp./171/2020 WITH LCR(PHOTOCOPY), B/O	ORIENTAL INSURANCE COMPANY LTD Versus x	MS. R D MOZUMDAR MS. C MOZUMDAR MS P SARMAH	MR. M U MONDAL MS. N NASRIN MR. H A AHMED MD. I H KHAN MR J ISLAM

WITH
I.A.(Civil)/1144/2020
in MACApp./171/2020

ORIENTAL INSURANCE COMPANY LTD.
Versus
STRUCK OFF

MS R D MAZUMDAR
MS. C MOZUMDAR
MS P SARMAH

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

-

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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19)	MR. M SARANIA	11-11-2021	To	12-11-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
29	WP(C)/617/2020 FIXED	SAURAV JYOTI PARASOR AND 131 Versus THE STATE OF ASSAM AND 49 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC MR A. K. SARMA(R.Nos 8 to 50) MR D. KALITA(R.Nos 8 to 50) SC, PWD
30	WITH WP(C)/744/2020	GIRI SHANKAR NATH AND 194 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR D K MISHRA (P- 1 TO 195)) MR. B PRASAD (P- 1,38,94,195) MR S KHOUND MR. R SARMAH MR H K NATH MS D SAIKIA (P- 1 TO 195)) MR P J BORAH	SC, APSC MR D SAIKIA SC, PWD
HEARING				
31	WP(C)/2797/2014 FIXED	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MR.S SAMARIA SC, INDUSTRIES
32	WITH WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR G CHOUDHURY MR G CHOUDHURY MR.B GOGOI SC, INDUSTRIES & COMMERCE SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
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17)	MR S SANCHETI	11-11-2021	To	26-11-2021
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19)	MR. M SARANIA	11-11-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,11th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 2:00 PM

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT TILL RISING OF THE DIVISION BENCH-II AND WILL SIT AGAIN, IF TIME PERMITS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
8	Bail Appln./2989/2021 FIXED	RAJIB KALITA Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
9	Bail Appln./3008/2021 FIXED	DILIP KUMAR DAS Versus THE STATE OF ASSAM	MR. U K NAIR MR. U PATHAK	PP, ASSAM
<u>ORDERS</u>				
10	I.A.(CrI.)/478/2021 B/O in AB/3606/2021 WITH AB/3606/2021	RAJIB SARMA Versus THE STATE OF ASSAM	MR S C PANDIT	PP, ASSAM
		RAJIB SARMA Versus THE STATE OF ASSAM	MR S C PANDIT MD S ULLAH MR N K KAKATI	PP, ASSAM
<u>STAY MATTERS</u>				
11	WP(C)/2223/2019 FIXED (AS FIRST ITEM)	GAUTAM BARUAH AND 4 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA
	WITH I.A.(Civil)/3107/2019 in WP(C)/2223/2019	THE OIL AND NATURAL GAS CORPORATION AND 2 ORS Versus GAUTAM BARUAH AND 4 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA	MR. M K CHOUDHURY MR. A BARKATAKI MR N BARUAH MR M SARMA
	WITH I.A.(Civil)/3807/2019 in WP(C)/2223/2019	GAUTAM BARUAH AND 4 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR. A BARKATAKI MR P BHARDWAJ	MD ASLAM

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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021
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19)	MR. M SARANIA	11-11-2021	To	12-11-2021



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[For Thursday,11th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I, ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

3	CRP/53/2019 AT 10:30 AM	BIJOY LAL SUKLABAIIDYA AND ANR. Versus SUSHANTA KAR AND 4 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. S BISWAS MS. J KAKOTI MS P CHOUDHURY
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FOR HEARING U/O XLI RULE II C.P.C.

4	RSA/89/2021 BY SLIP	MD. BHOLA SK. AND 3 ORS. Versus MD. SAHA ALOM AND 6 ORS.	MD A HUSSAIN MR. K H SAIKIA	
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WITH

I.A.(Civil)/1472/2021
in RSA/89/2021

	BHOLA SK. AND 3 ORS. Versus SAHA ALOM AND 6 ORS.	MD A HUSSAIN MR. K H SAIKIA	
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LEAVE NOTE OF ADVOCATES FOR 11/11/2021

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